

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI
Record of Proceedings**

Petition No. 104/2009

Coram : Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member

Date of Hearing : 14.7.2009

Subject : Determination of revised transmission tariff due to additional capitalization incurred during 2007-08 for (i) 40% Series Compensation on Meramundali-Jeypore 400 kV D/C transmission line at Jeypore (Eastern Region scheme) (ii) 50% Fixed Series Compensation on 400 kV Jeypore-Gazuwaka D/C transmission line at Jeypore (Inter-regional scheme between ER and SR) associated with augmentation of capacity of Gazuwaka HVDC back to back project for the period from 1.1.2007 to 31.3.2009.

Petitioner : Power Grid Corporation of India Ltd., Gurgaon

Respondents : BSEB, WBSEDCL, GRIDCO, DVC, PD, Govt of Sikkim, JSEB, KPTCL, APTRANSCO, TNEB, Govt. of Pondicherry, APEPDCL, APSPDCL, APCPDCL, APNDPCL, BESCO, GESCOM, HESCO, MESCOM, CESC and Goa.

Parties present :
1. Shri U.K.Tyagi, PGCIL
2. Shri V.V.Sharma, PGCIL
3. Shri Rakesh Prasad, PGCIL
4. Shri J. Mazumder, PGCIL
5. Shri R.B.Sharma, Advocate, BSEB
6. Shri R.Krishnaswami, TNEB

The petition has been filed for revision of transmission tariff due to additional capitalization incurred during 2007-08 for (i) 40% Series Compensation on Meramundali-Jeypore 400 kV D/C transmission line at Jeypore (Eastern Region scheme) and (ii) 50% Fixed Series Compensation on 400 kV Jeypore-Gazuwaka D/C transmission line at Jeypore (Inter-regional scheme between ER and SR) associated with augmentation of capacity of Gazuwaka HVDC back-to-back project for the period from 1.1.2007 to 31.3.2009.

2. The Commission heard representatives of the parties present and learned counsel for BSEB.

3. Learned counsel for BSEB and the representative of TNEB sought two weeks to time to file its reply. Request was allowed. Accordingly, the reply may be filed by 28.7.2009, with an advance copy to the petitioner. The petitioner may file its rejoinder, if any, latest by 12.8.2009.

4. Subject to above, Commission reserved the order.

sd/-
(K.S.Dhingra)
Chief (Legal)